CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH, GUWAHATI

O.A. No.116/07

DATE OF DECISION: 15.05.2007 Shri Jyotish Chandra Das. Shri A.K. Roy Advocate for the Applicant/s Versus -U.O.I. & Ors.Respondent/s Mrs. M. Das, Addl.C.G.S.C.Advocate for the Respondents CORAM THE HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN Whether reporters of local newspapers may be allowed to 1. see the Judgment? Whether to be referred to the Reporter or not? 3. Whether to be forwarded for including in the Digest Being complied at Jodhpur Bench & other Benches? Yes/No Whether their Lordships wish to see the fair copy of the Judgment? Vice-Chairman

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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH Original Application No.116 of 2007.

Date of Order: This the 15th Day of May, 2007.

THE HON'BLE SHRI K.V.SACHIDANANDAN, VICE CHAIRMAN

Shri Jyotish Chandra Das,
S/o Late Jyotirmoy Das, R/o Hill Line colony,
P.O. & P.S. Badarpur, Dist. Karimganj, AssamApplicant
By Advocate Shri A.K.Roy

- Versus -
- The Chief Postmaster General,
 Assam, Circle, Meghdoot Bhawan,
 Guwahati 781001.
- The Superintendent,
 Railway Mail Services (RMS)
 "S" Division,
 Silchar 788001.
 3.The Inspector,
 R.M.S. S 1st Sub Division,
 Silchar 788001.

By Mrs M.Das, Addl.C.G.S.C

ORDER (ORAL)

SACHIDANANDAN K.V (V.C)

The father of the applicant late Jyotirmoy Das was a Senior Grade Mail Man at TMO and died on 1.11.96 leaving behind his wife and seven children without any source of income. The applicant has applied for appointment on compassionate ground. The respondents vide Annexure VIII letter he was offered the GDS post and sought for his willingness. The applicant readily agreed and sent his willingness for that post. But till date no order has been communicated to him. Aggrieved by the said inaction he has filed this O.A seeking for the following reliefs.

"For directing/commanding the respondent authorities to immediately appoint the applicant in the vacant post of Mail Man (Group-D) lying at Transit Mail Office (TMO), Badarpur or against any existing regular Group-D vacant post lying under the Silchar Division of the Postal Department on compassionate ground commensurating with his educational qualification and experience, on regular basis with all service benefits."

Heard Mr A.K.Roy, learned counsel for the applicant and Mrs M. Das, learned Addl.C.G.S.C for the respondents. When the matter came up for hearing learned counsel for the applicant submitted that the applicant have sent several representations including the last one on 14.9.06, wherein it is reiterated his willingness to work as GDS but appointment letter has not yet been issued probably on the ground that the applicant has been working as Water Career. His contention is that this will no way effect his compassionate appointment and this is not a permanent appointment at all. He further submitted that he will be satisfied if a direction is given to the respondent No.2 or any other

1

competent authority to consider and dispose of his representation within a time frame. Learned counsel for the respondents has no objection if such course of action is adopted. Accordingly this Tribunal directs the 2nd respondent or any other competent authority of the respondents to consider and dispose of the representation of the applicant and pass appropriate orders within a period of 3 months from the date of receipt copy of this order and communicate the same to the applicant. The applicant is also send a copy of this O.A and other relevant documents to the said authority forthwith.

O.A is disposed of. No order as to costs.

(K.V.SACHIDANANDAN)

VICE CHAIRMAN

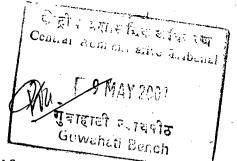
competent authority to consider and dispose of his representation within a time frame. Learned counsel for the respondents has no objection if such course of action is adopted. Accordingly this Tribunal directs the 2nd respondent or any other competent authority of the respondents to consider and dispose of the representation of the applicant and pass appropriate orders within a period of 3 months from the date of receipt copy of this order and communicate the same to the applicant. The applicant is also send a copy of this O.A and other relevant documents to the said authority forthwith.

O.A is disposed of. No order as to costs.

(K.V.SACHIDANANDAN)

VICE CHAIRMAN

B



DISTRICT: KARIMGANJ

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH .:: GUWAHATI

[An application U/s. 19 of the Central Administrative Tribunal Act, 1985]

ORIGINAL APPLICATION No.

/2007

SRI. JYOTISH CHANDRA DAS.

APPLICANT.

-Versus-

UNION OF INDIA & OTHERS.

---- RESPONDENTS.

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FILED ON

MARCH' 2007

FOR OFFICE USE:

FILED BY:

ADVOCATE

SIGNATURE

DISTRICT: KARIMGANJ

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH, GUWAHATI

[An application U/s. 19 of the Central Administrative Tribunal Act, 1985]

ORIGINAL APPLICATION NO. 1/6 /2007

SRI. JYOTISH CHANDRA DAS.

---- APPLICANT.

-Versus-

THE CHIEF POSTMASTER GENERAL AND OTHERS.

----- RESPONDENTS.

LIST OF DATES -

1) 23.2.1988 The copy of the School leaving certificate.

ANNEXURE No. 1.

2) 30.9.1991 The copy of the initial appointment Order.

ANNEXURE No. 2.

3) 28.11.1996 The copy of the affidavit as regard the legal heirs/dependent.

ANNEXURE No. 3.

4) 30.12.1996 The copies of the representations made by the applicant as well as by his mother.

ANNEXURE No. IV and V.

- 5) 28.1.1998 The copies of the representation made by the applicant.
 10.9.1998 ANNEXURE No. VI and VII.
- 6) 7.9.2001 The copy of the letter of the Respondent No. 3.

 ANNEXURE No. VIII.
- 7) 14.9.2001 The copies of the representations and made by the applicant.
 21.9.2001 ANNEXURE IX and X.
- 8) 1.1.2003, The copies of the Representations
 3.1.2003, made by the applicant.
 16.10.2005 ARNEXURE XI, XII, XIII AND XIV
 and respectively.
 14.9.2006

FILED BY:

DISTRICT: KARIMGANJ

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH, GUWAHATI

[An application U/s. 19 of the Central Administrative Tribunal Act, 1985]

ORIGINAL APPLICATION NO. 116 /2007

I) Particulars of: the Applicant. SRI. JYOTISH CHANDRA DAS,

S/o. Late. Joytirmoy Das,

R/o. Hill Line Colony,

Badarpur,

P.O. and P.S. Badarpur,

District: Karimganj, Assam.

---- APPLICANT.

II) Particulars of :
 the Respondents

- 1) THE CHIEF POSTMASTER GENERAL
 Assam Circle, Guwahati,
 Meghdoot Bhawan,
 Guwahati 781001.
- 2) THE SUPERINTENDENT,
 Railway Mail Services (RMS)
 "S" Division,
 Silchar 788001.
- 3) THE INSPECTOR,

 R.M.S. S 1st Sub-Division,

 Silchar 788001.
- 4) Union of India, Represented by
 The Secretary, Ministry of Posts?
 Telegraph, Gout. of India,
 New Delhi

---- RESPONDENTS.

- Tyolish Chondra sen

May.

III) PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE -

This application has not been made against any order but against the act of the Respondent authorities in not yet appointing the applicant on compassionate ground against any suitable vacancy inspite of approval for his appointment by the Circle Selection Committee.

IV) JURISDICTION OF THE TRIBUNAL -

The applicant declares that the subject matter of the present application is within the jurisdiction of this Hon'ble Tribunal.

V) LIMITATION -

The applicant further declares that the present application is within the period of limitation as prescribed in Under Section 21 of the Administrative Tribunals Act, 1985.

VI) FACTS OF THE CASE -

resident of the above mentioned addresses, and as such he is entitled to all the rights and privileges as guaranteed under the Constitution of India and the laws framed there under.

Contd...

That the applicant read upto Class VII but could not prosecute further studies due to financial hardships and was looking for a job to. help his father in maintaining the large family as being the eldest son.

The copy of the School leaving certificate Dated: 23.2.1988 is annexed herewith and marked as ANNEXURE No. 1.

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That the applicant was appointed as a Part time Farash cum Water carrier under T.M.O., Badarpur for half an hour daily duty Vide Order Dated: 30.9.1996 initially upto June 1992 and is working as such till date, presently getting only Rs. 250/- per month as wage.

The copy of the initial appointment Order Dated: 30.9.1991 is annexed herewith and marked as ANNEXURE No. II.

That the applicant states that, his father late. Jyotirmoy Das was working as Senior Grade Mail man "Group - D" at T.M.O., Badarpur under the Postal Department, Government of India and he died in harness on 1.11.1996 leaving behind his wife and 7 children without any source of income and without Contd...

any landed property. Moreover, due to sudden death of his father, the applicant also could not appear in the test for promotion/ appointment to Group - D held on 1.12.1996.

The copy of the affidavit as regard the legal heirs/dependent Dated: 28.11.1996 is annexed herewith and marked as ANNEXURE No. III.

That the applicant states that, immediately after the expiry of his father, the applicant as well as his mother made application for his appointment in any Group - D suitable post on compassionate ground on 30.12.1996 before the Respondent No. 1.

The copies of the representations made by the applicant as well as by his mother, both Dated:

30.12.1996 are annexed herewith and marked as ANNEXURE No. IV and V respectively.

That as nothing has done to appoint the applicant in suitable Group D post commensurating with his educational qualification on compassionate ground, the applicant again made representation on 28.01.1998 and 10.09.1998. The applicant came to Confd...

learn from the office of the Respondent No. 1 that as per letter No. Staff/16-MESC/97 Dated: 11.11.1999 of Assam Circle Selection Committee, the applicant has been approved and recommended for compassionate appointment in Group - D post.

The copies of the representation Dated: 28.1.1998 and 10.9.1998 are annexed herewith and marked as ANNEXURE No. VI and VII respectively.

That as per the aforesaid approval of the Circle Selection Committee and decision of the Postal Department, the Respondent authorities did not took any steps for appointment of the applicant against regular department vacancies but vide letter Dated: 7.9.2001 offered the applicant the vacant post of Gramin Dak Sewak and directed him to submit his willingness on the offer. The applicant immediately requested the Respondent No. 3 to appoint him in Group D post for which he is approved. But as nothing was done in this regard, the applicant made another representation expressing his willingness to serve in any post in any branch of the Department.

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The copy of the letter Dated:
7.9.2001 of the Respondent No. 3

Contd...

is annexed herewith and marked as ANNEXURE No. VIII.

Ø

The copies of the representations

Dated: 14.9.2001 and 21.9.2001

are annexed herewith and marked

as ANNEXURE - IX and X.

8) That the applicant states that, the Respondent suthorities did not even appointed him in the post of Gramin Dak Sewak inspite of his willingness. Thereafter, the applicant made several representations on 1.1.2003, 3.1.2003, 16.10.2005 and on 14.9.2006 but till date the Respondent authorities have not appointed the applicant in any post on compassionate ground inspite of such available vacancies including one post of Mail man (Group - D) at TMO. Sadarpur.

The copies of the Representations

Dated: 1.1.2003, 3.1.2003, 16.10.2005

and 14.9.2006 are annexed here

with and marked as ANNEXURE - XI,

XII, XIII AND XIV respectively.

9) That the applicant states that, he is earning only Rs. 250/- per month working as part time Farash under the Postal Department and they are getting family pension of Rs. 2573/- per month. As they have no other source of income and have to Contd...

Jyatish chandra on.

leave in a rented house, they are facing acute financial hardships to maintain their large family comprising of 8 (eight) members with such meagre income.

VII)

GROUNDS

- in not appointing the applicant in any suitable vacant post commensurating with his educational qualification on compassionate ground inspite of his eligibility, need and also approval by the Departmental Selection Committee is illegal, arbitrary and bad in law. As such this Hon'ble Tribunal be pleased to interfere into the matter and direct the Respondent authorities to immediately appoint the applicant against the existing vacant post of mail Man (Group D) lying at T.M.O., Badarpur on or against such existing Group D vacancies.
- b) For that, the act of the Respondent authorities in not appointing the applicant on compassionate ground though the economic condition of his family warrants immediate financial assistance by means of a job apart from he being eligible, experienced, and selected and approved by the Departmental Selection Committee is illegal, arbitrary and bad in law.

- of the Respondent the act C) that, authorities in not yet appointing the applicant on compassionate ground without any valid or cogent reason is not only illegal, and bad in law but is also in violation of the Principles of Natural justice, equity, good conscience, and administrative fairness. As such, it is a fit case where this Hon'ble Tribunal would be pleased to interfere into the matter and grant adequate relief to the applicant since under the facts and circumstances of the case, the right and claim of the applicant has not yet extinguished.
- on the part of the Respondent authorities in not appointing the applicant on compassionate ground as there existing sufficient suitable vacancies under the Silcher Division of the Postal Department.

VIII) DETAILS OF THE REMEDIES EXHAUSTED -

The applicant has filed several representations before the Departmental authorities praying for his compassionate appointment which they have not considered.

IX) MATTER NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT -

The applicant has not filed any other case/ application in any other Court/Tribunal regarding the present subject matter.

X) RELIEF SOUGHT -

Under the above circumstances the appellant prays for the following relief -

- authorities to immediately appoint the applicant in the vacant post of Mail Man (Group D) lying at Transit Mail Office (TMO), Badarpur or against any existing regular Group D vacant post lying under the Silchar Division of the Postal Department on compassionate ground communsurating with his educational qualification and experiences, on regular basis with all service benefits.
- To pass such further order/orders or direction as to this Hon'ble Tribunal may deem fit and proper.



XI) INTERIM ORDER PRAYED FOR -

Pending disposal of the present application, the applicant prays for an interim direction to the Respondents to appoint the applicant in the aforesaid vacant post of Mail man or any existing Group - D vacant post under the Silcher Division of Postal Department on temporary basis and till then not to fill up those vacancies.

XII) PARTICULARS OF THE POSTAL ORDER -

Postal Order - 34 G 653202

Date - 03.05.2007

Issuing Office - Guwahati G.P.O.

Payable at - Guwahati G.P.O.

XIII) <u>LIST OF ENCLOSURES</u> -

An index showing particulars of the document enclosed.

<u>VERIFICATION</u>

I, Shri. Jyotish Chandra Das, S/o. Late. Jyotirmoy Das, aged about 36 years, Resident of: Hill Line Colony, Badarpur, P.O. and P.S. Badarpur, in the District of: Karimganj, Assam, do hereby verify that I am the applicant in the accompanying application. I am acquainted with the facts and circumstances of the case. I hereby verify that the statements made in Paragraphs I to VIII are true to my knowledge and that I have not suppressed any material facts.

And, I set my hand on this verification today the 4th May 1 2007 at Guwahati.

TYDING Chandre pan.
APPLICANT.

(Established -1956: Provincialised -1977)

ransfer or Leaving Certificate

Serial No.- 83 Book No. - 38

. Jystich shanda Sas..... Certified that Sriman/Kumari... son/daughter of son Systemany Sas on of Town/Village Badashas under P.o. Badashas and Ps. Dadas in the Dist of Karangery (Assam) left this School on the 23rd day of February 1933

His/Her date of birth according to the admission register is 25.12.70 (The Twenty fifth December, Nineteen Seventy).

HelShe was reading in Class M. Bever and had had not

All sums due by him/her, viz. fees upto 23.2.33have been paid. Fine (s) of Rs.

Cha:acter (Provincialised) Esta 1956 Badarpur, Dt.

Dated -- Badarpur Resoans of Leaving:--

- i) Unavoidable change of Residence;
- ii) Ill Health;
- iil) Completion of the school course;

iv) Minor Reason;

LIGHT MA sadarpur Public I

Head Master

Badarpur Public M. E. School

AXNO IT

DEP ARTMENT OF POSTS.

Office of the Inspector RMS 'S' Dn. Silcher.

No. C-17/Est/Sub-Divn., Silchar-1, the 30.9.91.

OT

Shri Jyotish Ch. Das, S/o Shri Jyotirmoy Das, RM3 Office, Badarpur. P.O. Badarpur: Dist, Karimganj.

XME

general

Shri Jyotish Chandra Das S/o Shri Jyotirmoy Das of Badarpur Town P.O. Badarpur Dist. Karimganj holder of the Dist. Employment Exchange Karimganj Regn. Card No.1318/69/88 reflued upto 6/92 is hereby appointed as Part-time Farash Cum Water Carrier under TMO Badarpur for half an hour daily duty with usual allowances in force. The appointment is purely on temporary basis and may terminate at any time without showing any reason thereof. The order will take immediate effect.

(N.C.Paul)
Inspector RMS 'SAIST SU-DA
Silchar.

Copy to :-

- 1. The Mail Agent TMO Badarpir for imformation and necessary action. He will please intimate the date of joining of the incumbent to the HRO RMS Silcharwith information to this office. The existing Safaiwala of TMO Badarpur will however continue to act as Safaiwala who will sweep the Office and Latrine and Bath of TMO Badarpur as at present.
- 2. The Head Recor Office, RMS 'S' Dn.Silchar for information.
- 3. The Supdt. RMS 'S' Dm. Silchar for favour of information. This refers to his letter Nuc C=1/Est/CM/EPD-GEULTAK

Inspector RMS S-1st Sub-Dn. Silchar.

Advocate.



. (

AFFIDAVIT

I, Mrs Ratna Rani Das, aged about 49 years, wife of
Late Joytirmoy Das, resident of Hill Line Colony, Badarpur, Post
Office & Police Station: Badarpur, District: Karimganj, Assam,
by Caste: Hindu, by Profession: House wife, do hereby solemnly
affirm and declare as under:

That I permanent residence of the above said locality and a bonafide citizen of India .

That my huband Late Joytirmov Das , expired on 01-11-96, leaving behind him the following legal heirs and successors :-

	Name	Relationship	Age
1.	Mrs Ratna Rani Das	Widow Wife	49 years.
2.	Shri Joytish Chandra Das	Son	28 years.
	Shri Jagadish Chandra Das	Son	26 years.
	ShriXXX Jostnamoy Das	Son	24 years.
	Shri Joytir Prakash Das	Son	14 Years.
1. July	Shrimati Roma Rani Das	Daughter	17 years.
7•	Shrimati Soma Rani Das	Daughter	15 years .
•	Uma Rani Das.	Daughter Contd. Page	12 years.

Ad.

Artes (20) by hosping.

Advocate.

That at the time of his death he had no landed property of his own , and also the said deceased has not left no debts and se--curities by which the book family holders of the said deceased can be survive .

That this affidavit is sworn to give the above declaration that Late Joytirmoy Das had no landed property , and the family income of the deponent from all sources are very poor and for which the deponent is to face various problems to run the family with the said limi--ted income , and to submit the to the competent authoeity as and when necessary to serve the above mentioned purpose .

That statements made in this affidavit are true to the best of my knowledge, belief and information, and in proof whereof I, put my hand, hereunder, on this 280, day of November, 1996, it Karimganj .

> Attested by Advocate.

IDENTIFIED BY

ADVOCATE ... KARIMGANJ .

SWORN BEFORE ME

MAGISTRATE KARAMGANI

AXNO. IV

The Chief Postmaster General. Assam Circle. GUVAHATI.

Through: The Superintendent RMS 's' Division, Silchar.

Subject: Prayer for job on compationate

Ground.

Sir,

With due respect, I beg to state the following few lines for favour or your kind and sympathetic consideration.

That Sir, my father Late Jyotirmoy Das was a SG m/m at TMO Bedarpur under the control of HRO RM5's Division, Silchar. My father had been a patient of asthma for the long time. But from the last one year his sufferings was very much painful. We tryed our best withon our limited resources to make his care through all source of medical treatment but all our effort gone in vain. He expired on 1-11-96 leaving my widow mother 3 sisters and 3 brothers in deep ocean of sorrow.

That Sir, during the long period of service my father could not make a house where we can take a shelter. There is no land of our own either for harvesting or for residential use we have been all along living in rented house. So, we are quite helpless and at a loss as to how to survive.

That Sir, there is no source of income in the family because of our unemployment. The family is now dependent on my distressed widow mother. The only source of income is her family pension which is too meagre to maintain the livelyhood of such a large family. A part from that the education of my younger brothers and sisters are incomplete. They have been studying in schools and colleges. There are marriagable sisters .in the family. But it is now beyond the capacity to negotiate marriage because of the poverty. Sir the amount of gratuity etc that received by my mother is also exhausted to repay the debt.

Sir, it can only be possible if your honour would kindly consider the helpless condition of the family of deceased official. and give a job under your department in compationate Ground.

Contd..P/2

Necessary Form required in this connection had been submitted through IRM Silchar.

As regards my educational qualification, I read upto class-VII but for the poor financial condition of the family it was not possible to continue study more.

May I therefore pray you kindly to give me a job in relexation of normal rules at an early date and for which I shall remain ever grateful.

Yours faithfully,

Dated, Sadarpur
The So-12 /1996

(JYOTISH CHANDRA DAS S/O- Lt. Jyotirmoy Das. Ex- M/M, TMO, Badarpur.

Acto La Malon.

To
The Chief Postmaster General.
Assam Circle.
GUVAHATI. /

Through: The Superintendent,

RMS Division, Silchar.

Subject: Prayer for appointment of my son

Sri Jyotish Ch. Das on compationate

Ground.

Sir,

With due respect, I beg to state the following few lines to beg your sympathy and kind consideration for appointment of my son Sri Jyotish Chandra Das in a post under the department on compationate Ground.

That Sir, my husband Late Jyotirmoy Das was SG Mail
Man at T.M.J. Badarpur under the control of HRO RMS'S'
Division, Silchar. He had been suffering from asthmatic trouble
for the last few years and was under continuous treatment and
was performing Govt. duty with extreme difficulties. But for
the last few years one year or so it developed so severally,
that he was completely incapable to move from home. The
treatment had gone for long time though without any improvement.
He had been compelled to stay on long leave I had tried my
best to give him all sorts of possible medical treatment to
save his life but all my efforts go in vain and at last he
breathed his last on 1-11-96, leaving behind a large family
of 8(eight) members

That Sir, during the long period of his service my husband could not make a house of his own nor even procure any land either for harvesting or for the shelter of the family. We have been all along residing in rented house. Now due to his sudden premature death. I am at a loss to what to do. How to survive and how to make a shelter. There is no source of Income. For the continuous treatment and maintainance of auch a large family. We had to borrow the large sum of money from our relatives and the small amount of terminal benefit will be exhausted for re-payment of such loans.

That Sir, out of my 5(five) children have been studying in School and college. The 2(two) elder daughters are at the marriagable age and sons are unemployed. So the family is in deep crisis as it will not be possible to survive with the only

Advocate

source of income of my family pension of %. 1613/- (Rupees one thousand six hundred and thirteen) only. Sir the suffering of the family need no description. The future is very dark and I am fearing the life of a beggar.

That Sir, the ill fated family of deceased low paid Group 'D' official will be ruined unless the sons get some job to earn. It is best known to your honour that it is not very easy to get. So, the only way open to save the family. from starvation is to get a job for my son and it is your highness who can help save the family from ruination.

Under the circumstances stated there in above, I beg most humbly to pray you kindly to consider the helpless condition of an illfated family of a deceased poor group D' official sympathetically and give a job to my son sri Jyotish Chandra Das under relaxation of normal rules and for which act of kindness I shall remain ever grateful.

Dated, Badarpur
The 30-12- /199%.

Yours faithfully,

Attent Advocate

Smti. Ratna Rani Das. W/O- Lt. Jyotirmoy Das. . Ex- SG M/M, TMO, Badarpur.

То

The Chief Postmaster General, Assam Circle - Guwahati.

Through the Superintendent RMS 'S' Divivision, Silchar.

Sub: Prayer for a job on compationate Ground.

sir.

In inviting a reference to my earlier application on the subject, I beg to state the following for favour of your kind and sympathetic consideration.

That Sir, my father late Jyotirmoy Das, was an Sy mail man at TMO Badarpur under H.R.O Silchar. He expiered on 1-11-96 after suffering from prolonged illness. Due to his sudden pxmature death, we the members of the family have fallen into awful distress. The family have 8 members are surviving only on the lone income of my mother's family pension. The amount is too insufficient to meet the both ends of the family.

Sir, we have no home to live. During the life time of my father we were residing in rented house. But after his death, it has now impossible to pay rent of an accommodetion of a large family. So we have left the said house took shetter in a kachcha house of small accommodation. All the sisters are in marriagable age but we have no capacity to proceed on negotiation. Education of the brothers are totally stopped.

The family can survive only it I get your favour. So I pray you humbly to consider my case and get me a job on compationate ground to help save the poor family and for which I shall remain ever grateful.

7-1-98-1-1998

Yours faithfully,

Youth Ch. Man. Jyotish Ch. Das.

S/O Late Jyotirmay Das.

Ex m/m TMO Badarpur.

To

The Chief Postmaster General, Assam Circle, Guwahati.

(Through the Superintendent RMS 'S' Division, Silchar.)

Sub:- Prayer for a Job on Compassionate Ground.
Sir.

In inviting a reference to my earlier application on the subject, I beg to state the following for favour of your kind and sympathetic consideration.

That Sir, my father late Jyotirmoy Das, was an Sy. Mail man at TMO, Badarpur under H.R.O., Silchar. He expired on 1/11/96 after suffering from prolonged illness. Due to his sudden pxmature death, we the members of the family have fallen into awful distress. The family having 8 (Eight) members are surviving only on the lone income of my mother's family pension. The amount is too insufficient to meet the both ends of the family.

Sir, we have no home to live. During the life time of my father we were residing in rented house. But after his death, it has now impossible to pay rent of an accommodation of a large family. So we have left the said house took shelter in a Kachcha house of small accommodation all the sisters are in marriagable age but we have no capacity to proceed on negotiation. Education of the brother -s are totally stopped.

The family can survive only if I get your favour. so, I pray you humbly to consider my case and get me a Job on Compassionate Ground to help save the poor family and for which I shall remain ever grateful.

Attested by

Advocate.

Dated :Silchar,
The 10-09- /98.

Yours faithfully,

s/o. Late Jyptirmoy Das, Ex-M/M TMO, Badarpur.

Attented by Mr. Advocate.

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ANNEXURE - VIII.

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE SUPERINTENDENT RMS 'S' DN. SILCHAR 788001.

No. B-17/17/Ch-V.

Dated: Silchar, the 07/09/2001.

To,

Shri. Jyotish Chandra Das, S/o. Late. Jyotirmoy Das, Ex. M.M. TMO Badarpur, Badarpur - 788806.

<u>Subject</u>:Compassionate appointment of candidates approved and wait listed.

The undersigned is pleased to communicate a decision of the Dte. New Delhi on the subject, conveyed vide CO Guwahati letter No. Staff/16-Rlg/88/Part Dated: 14.8.2001 that a compassionate appointment proposal of candidates approved and wait listed are offered for the post subject to their fulfilling all required conditions of recruitment like educational qualification.

Besides, it may be noted that acceptance of GDS post, candidate would have no further claim for appointment on any special condition against regular department vacancies and that they would have to take their turn as per present departmental policy for GDS in the matter of their appointment against future departmental vacancies.

As such, you are hereby directed to submit your willingness on the offer to this office along

- Tyalish Chandra Dar.

Contd...

with your full postal address for onward transmission to the Circle office within 7 (seven) days of the receipt of this letter for their consideration.

Sd/- Illegible
7.9.2001
for Superintendent RMS
'S' Dn. Silcher - 788001

Copy to:

1) The ASRII S-2" Sub-Dn. Tinsukia.

for information

2) The IRM S-1°t Sub-Dn. Silchar

Sd/- Illegible
7.9.2001
for Superintendent RMS
'S' Dn. Silchar - 788001

Attested by Man .

Advocate.

To,

The Superintendent, RMS 'S' Division, Silchar.

Ref :- B-7/17/ Ch.V dtd.7-9-01.

sir,

With reference to the above letter I beg to state that ,I have been approved for appointment in CR 'D' cadre.

Now I have been asked to tender willingness to work as GDS, Sir, it will put the family in troubles as I shall not be able to help much to the family.

So. I pray you kindly to consider my appoint at the cadre in which I am approved. If it is not all possible than I shall remain agreeable to work as GD and oblige.

Date : 14-9-61

Yours faithfully.
Trolish chandra was.

(Jyotish Chandra Das)
son of Late Jyotirmoy Das
Ex- M.M.T.M.O./BPB

Hill Colony, Badarpur, Dist : Karimganj (Assam)

Artested by Marketon.

Advocate.

To,

The Superintendent, R.M.S. 'S' Division, Silchar.

sir.

With reference to the Divisional Office letter No.B-7/17/ch-V dt.18-7-2001, I beg to state that, I am willing to work in any of the Govt. departmental as will be offered to me as my job is badly essential for the survival of the family.

May I therefore pray you kindly to do needful so that I may get the any where early.

With regards.

Date : 21-9-01

Yours faithfully.
It olish chandra year.

(Jyotish Chandra Das) Son of Late Jyotirmoy Das Ex-MMTMO, Badarpur.

Hill Colony, Badarpur, P.O. Badarpur - 788 806 Dist : Karimganj (Assam)

Attested gy www.

Ro

The Chief Postmaster General, Assam Circle, Guwahati.

(Through the Superintendent RMS 'S' Division, Silchar,)

Sub: - Prayer for a Job on Compassionate Ground.

sir,

In inviting a reference to my earlier application on the subject, I beg to state the following for favour of your kind and sympathetic consideration.

Sy. Mail man at TMO, Badarpur under H.R.O., Silchar. He expired on 1/11/96 after suffering from prolonged illness. Due to his sudden pxmature death, we the members of the family have fallen into awful distress. The family having 8 (Eight) members are surviving only on the lone income of my mother's family pension. The amount is too insufficient to meet the both ends of the family.

Sir, we have no home to live. During the life time of my father we were residing in rented house. But after his death, it has now impossible to pay rent of an accommodation of a large family. So we have left the said house took shelter in a Kachcha house of small accommodation All the sisters are in marriagable age but we have no capacity to proceed on negotiation. Education of the brother—s are totally stopped.

The family can survive only if I gat your favour. so, I pray you humbly to consider my case and get me a Job on Compassionate Ground to help save the poor family and for which I shall remain ever grateful.

Dated Silchar,

Yours faithfully.

The 101 1003 Tto Ushichandra your

公司 群岛 计特别变换

(JYOTISH CHANDRA DAS S/O. Late Jyotirmoy Das, Ex-M/M TMO, Badarpur.

Attested of Markets.

Advocate.

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1xNo.XI

To,

The Superintendent

RM S'S Division.

Silchar.

Sub :- Prayer for a Job on Companssionate ground.

Ref :- My representations submitted earlier.

Sir.

In inviting a reference to my representatives on the subjects, I beg to state that since death of my father Late. Jyotirmoy Bas mm Tmo/Badarpur on 1-11-96. I have been Praying again and again to give me a job in relaxation of normal Rules. It is also pointed out that under the recomendation of the circle selection Committee Vide No. Staff/16-M sc/97 dt. Chy the 11-11-99, I have been approved for appointment in Gr. 'D' Cadre. My point is at 17 on the approved list. Thereafter I have been asked to tender my willingness as to whether I am willing to work as GDS. I have also submitted my willingness in this regard.

But sir, I have not get any chance as yet. Being the eldest son I have duty to lookafter the family. Now family pension of my mother is the only income. To maintain the livelyheed of 8 members of the family I have to go here and there to work as day labour. The suffering of the family can not be expressed in words.

In view of What have been stated above I would fervently pray you kindly to give me a job on compassionate ground
I also beg to inform you that I shall be always ready to work
even on temporary basis if and when called for. Hope your honour would be so kind to consider favourably and for which I shall
remain ever grateful.

Place Brangun

Yours faithfully,

Jyotish chandra gas.

S/O Late Jyotirmoy Das.

Ex. m/m Tmo, Badarpur.

Artested Dividing The Man Advocate.

ANNEXURE - XIII.

To,

The Chief Post Master General, Assam Circle, Guwahati.

<u>Subject</u>: Prayer for my appointment on compassionate around.

Respected Sir.

In quoting the subject cited above, I have the honour to lay down the following few lines for your kind perusal and necessary action.

That my father was working as a SGM/M at TMO Badarpur under the Central of HRO RMS's Division, Silchar.

That my father died on 01.11.1996, during his service tenure after his long suffering as he was a patient of ASTHMA, and that the said deceased Late. Jyotirmoy Das, left behind him my mother, i.e. widow wife, three brothers, and three sisters.

That since the expiry of my deceased father, I being the eldest son of his family have to face too much financial hardship as because my father was the only income holder of my family.

That there is no income source of our family as all the brothers are still unemployed, and that because of financial hardship all the sisters are still unmarried and higher education of my brothers cannot be completed due to financial scarcity, and hence under the present circumstances to save my family, it is urgently required to appoint me in any Contd

Advocate.

- I talish abandra you

- 15 -

post under your authority on compassionate ground. Further, it is to be mentioned here that earlier also I made correspondence in this regard but with no result.

It is therefore prayed that Your Honour would be graciously be pleased enough to consider my case sympathetically and to pass a necessary order to appoint me in any post on compassionate ground.

And, for the act of which your kindness, your petitioner shall remain ever grateful to you.

Yours faithfully, Sd/- Jyotish Chandra Das. 16.10.2005.

N.B. (My personal Bio-data was already submitted with my earlier representation, rather I am submitting here with a fresh).

Copy to:

- 1) ,____
- 2) -----
- 13) ----
- 4} ----

Attested by Mallans.

Advocate.

ANNEXURE - XIV.

To,

The Superintendent RMS 'S' Division Silchar.

Subject: Prayer for a job on compassionate ground.

Ref: My representation submitted earlier.

Sir,

In inviting a reference to my representations on the subject, I beg to state that since death of my father Late. Jyotirmov Das on 1.11.1996, I have been praying again and again to give me a job in relaxation of normal Rules. It is also pointed out that under the recommendation of the Circle Selection Committee Vide No. Staff/16-Misc/97 Dated: Guwahati the 11.11.1999. I have been approved for appointment in Sr. "D" Cadre. My point is at 17 on the approved list. Therafter I have been asked to tender my willingness as to whether I am willing to work as GDS. I have also submitted my willingness in this regard.

But, Sir I have not get any chances yet. Being the eldest son I have the duty to look after the family. Now family pension of my mother is the only income. To maintain the livelihood of 8 members of the family, I have to ho here and there to work as day labour. The sufferings of the family cannot be expressed in words.

In view I what have been stated above I would fervently pray you kindly to give me a job on compassionate ground. I also beg to inform you that I shall be always ready to work even on temporary basis if and when called for. Hope your honour would be so kind to consider favourable and for which I shall remain ever grateful.

Attested by how Day.

Advocate.

Yours faithfully, "Sd/- Jyotish Chandra Das. 14.09.2006.

Contd...